

dependents, the income of parents/guardians from all sources should not exceed ₹15000/ per month for 100% concession and ₹ 15001 /- to ₹20,000/- per month for 50% concession.

The ADIP Scheme has been revised w.e.f. 1st April, 2014 only. Due to increase in cost ceiling of aids and assistive devices, inclusion of high-end devices and Cochlear Implant Programme stipulated in the revised Scheme, demand for various aids and appliances are increasing and the same have to be met from available Budget. In view of limited Budgetary Allocation under the Scheme, there is no proposal to meet the entire cost of the motorized tricycle and wheelchair for distribution under ADIP Scheme. The demand of eligible Divyangjan for motorized tricycle and wheelchair is met in accordance with the provisions contained in the ADIP Scheme and availability of funds. The difference amount above the subsidy amount of ₹25,000/- is being met by convergence with MP/MLA Fund/State Government Contribution/Contribution by any other Agency/Beneficiary.

Since revision of the Scheme, 2035 motorized tricycles have been distributed to the eligible Divyangjans. Out of this, in 2010 cases the motorized tricycles have been distributed to the beneficiaries free of cost by convergence with MP/MLA Fund/State Government Contribution and ADIP Scheme. Only in 25 cases, the beneficiaries themselves met the cost over and above the admissible subsidy amount of ₹ 25,000/-. As such, most of the motorized tricycles are being provided to the beneficiaries under the Scheme without incurring any cost by them.

Survey to ascertain addicted persons

276. SHRIMATI SASIKALA PUSHPA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is aware of the fact that drug and alcohol has become a major concern in India;

(b) whether Government undertook any survey after 2001 to ascertain the number of persons addicted to alcohol and drug; and

(c) whether Government also undertook any study regarding increase in crime incidents due to drug and alcohol, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Alcoholism and Drug Abuse are a matter of concern. Nation-wide survey has not been conducted after 2001. The

Ministry has recently assigned the work of conducting a National Survey on Extent and Pattern of Substance Use to the National Drug Dependence Treatment Centre (NDDTC), All India Institute of Medical Science (AIIMS), New Delhi.

- (c) Such a study has not been conducted by this Ministry.

National Institute for spastic and autistic children in Andhra Pradesh

277. SHRI V. VIJAYASAI REDDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any proposal to set up a national institute or facility in Andhra Pradesh to cater to spastic and autistic children of the State, if so, the details thereof;

- (b) whether Government has done any survey of the high incidence of autism and spastic ailments in some States;

- (c) if so, the details thereof together with the approximate number of children with spastic and autism, State-wise; and

- (d) the funds allotted to treat and help such afflicted people in 2014-15 and 2015-16?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The National Institute for Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad under the administrative control of this Ministry empowers the persons with mental retardation to access the state of the art rehabilitation intervention viz. educational, therapeutic, vocational employment, leisure and social activity, sports, cultural programme and full participation.

The institute provides services to spastic and autistic children when associated with intellectual disabilities. Further, the Ministry has also set up a Composite Regional Centre at Nellore, Andhra Pradesh under supervision and guidance of NIEPID to cater to the needs of persons with disabilities which includes persons with autism spectrum disorder.

- (b) and (c) No such survey has been done by this Ministry regarding incidence of autism and spastic ailments in States.

- (d) NIEPID has been allocated funds of ₹ 9.77 crore during the year 2014-15 and ₹ 11.62 crore for the year 2015-16. Further, the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation, and Multiple disabilities set up by the